

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :05/03/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/4607/2024 ARBP/7/2024	ACULIFE HEALTHCARE PVT. LTD. VS ODISHA STATE MEDICAL CORP. LTD.	YUVRAJ PAREKH VS	// (//
2	D-BLAPL/5865/2024 BLAPL/1875/2024	SURYAKANTA DAS VS STATE OF ODISHA	SIDDHANT MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001623/2023
3	D-BLAPL/5897/2024 BLAPL/1876/2024	SUKADEV HO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /84 /2023 ADDL.SESIONS JUDGE,KARANJIA(Ma ST/000032/2023
4	D-BLAPL/5905/2024 BLAPL/1877/2024	MAHESWAR SARANGI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000258/2024
5	D-BLAPL/5918/2024 BLAPL/1878/2024	PRAKASH BHUTIA@LULU BHUTIA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /155 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000718/2023
6	D-BLAPL/6493/2024 BLAPL/1879/2024	RAMESWAR MOHANTY VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	JARADA /10 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000004/2024
7	D-BLAPL/6495/2024 BLAPL/1880/2024	SESHADEBA MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	KANTABANJI /30 /2024 J.M.F.C.,KANTABANJI(Balangir) GR/0000047/2024
8	D-BLAPL/4134/2024 BLAPL/1881/2024	NILESH DILIP SURYAWANSHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /181 /2023 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000163/2023
9	D-BLAPL/6752/2024 BLAPL/1882/2024	RAJIV NAIK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MAHILA P.S. BUXIBAZAR /23 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000111/2024
10	D-BLAPL/4268/2024 BLAPL/1883/2024	DEBIPRASAD DASH@CHUIN VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /37 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000035/2023
11	D-BLAPL/6498/2024 BLAPL/1884/2024	ANANTA PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /44 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000150/2024

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12	D-BLAPL/5649/2024 BLAPL/1885/2024	NITU PALKIA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /8 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIP CT/0000078/2024
13	D-BLAPL/6500/2024 BLAPL/1886/2024	BALIA @ BALARAM SASMAL VS STATE OF ODISHA	SULOCHANA PATRO VS	GOSANINUAGAM /283 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000226/2023
14	D-BLAPL/6461/2024 BLAPL/1887/2024	KARAN@PRASANTA PATRA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	GOVINDPUR /58 /2022 A.D.J.,KUCHINDA(Sambalpur) ST/0000026/2022
15	D-BLAPL/6506/2024 BLAPL/1888/2024	PRABHAT RANJAN MAHARANA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDG TR/0000035/2023
16	D-BLAPL/6465/2024 BLAPL/1889/2024	LITUN RANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /154 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000084/2021
17	D-BLAPL/6515/2024 BLAPL/1890/2024	GUDDU @ GOBINDA SINGH VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHEDEN /35 /2023 A.D.J.,BARGARH(Bargarh) CT/0000081/2023
18	D-BLAPL/6466/2024 BLAPL/1891/2024	NILAMBAR PANI VS STATE OF ODISHA	PRATIK NAYAK VS	NAYAPALLI P.S. /10 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000029/2024
19	D-BLAPL/6519/2024 BLAPL/1892/2024	POKA @ BICHITRANANDA ROUT VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	NIHALPRASAD /249 /2023 JMFC, GONDIA(Dhenkanal) GR/0000576/2023
20	D-BLAPL/6472/2024 BLAPL/1893/2024	JAGU ADAKATIA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	POTTANGI /78 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000076/2023
21	D-BLAPL/6480/2024 BLAPL/1894/2024	SATYAJIT SAMAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	/ /0 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000597/2022
22	D-BLAPL/6482/2024 BLAPL/1895/2024	TRILOCHAN SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RENGALI DAM SITE /26 /2024 J.M.F.C,TALCHER(Anugul) GR/0000206/2024
23	D-BLAPL/6483/2024	SIBANI@SIPTI RANJAN NAYAK	BIDESHI KUMAR GHADEI	CUTTACK SADAR /3 /2024

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	BLAPL/1896/2024	VS STATE OF ODISHA	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/000005/2024
24	D-BLAPL/6521/2024 BLAPL/1897/2024	SAROJ PATRA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/000009/2023
25	D-BLAPL/6487/2024 BLAPL/1898/2024	PRABHAT YADAV VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BORIGUMMA /2 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/000003/2020
26	D-BLAPL/6533/2024 BLAPL/1899/2024	CHANTI @ KATTAPALI ARUN KUMAR VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GUNUPUR /98 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(RURAL) GR/0000252/2023
27	D-BLAPL/6537/2024 BLAPL/1900/2024	SURESH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	REAMAL /343 /2023 ASST. SESSIONS JUDGE(S.T.C.),DEOGAJA ST/0000027/2024
28	D-BLAPL/6530/2024 BLAPL/1901/2024	RANJAN BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL SADAR PS /234 /2023 A.D.J.,ANGUL(Anugul) CT/0000291/2023
29	D-BLAPL/1368/2024 BLAPL/1902/2024	MOHAMMAD IQBAL HUSSAIN VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	SPL.TASK FORCE /10 /2023 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000799/2023
30	D-BLAPL/6532/2024 BLAPL/1903/2024	BINODA BAURI @ BINODA KUMAR BAURI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	GUNUPUR /98 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(RURAL) GR/0000252/2023
31	D-BLAPL/3754/2024 BLAPL/1904/2024	CHAITANYA ROUT VS STATE OF ODISHA	UDIT RANJAN JENA VS	KHANTAPADA /171 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000522/2023
32	D-BLAPL/6539/2024 BLAPL/1905/2024	ASHIEF VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000096/2023
33	D-BLAPL/3881/2024 BLAPL/1906/2024	KISHORE CHANDRA ANCHAL@RAJA VS STATE OF ODISHA	MILAN KANUNGO VS	BIRIDI PS /116 /2019 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR CT/0000020/2020
34	D-BLAPL/6550/2024 BLAPL/1907/2024	SK. MD. SABEER VS	AMLAN MOHANTY VS	MANGALPUR /77 /2024 S.D.J.M.,JAJPUR(Jajapur)

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35	D-BLAPL/4032/2024 BLAPL/1908/2024	STATE OF ODISHA MUNA NAYAK@NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CT/0000571/2024 KORAPUT TOWN /5 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000011/2024
36	D-BLAPL/6552/2024 BLAPL/1909/2024	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000024/2023
37	D-BLAPL/6556/2024 BLAPL/1910/2024	KARTIK KUMAR DAS @ BIDESHI DAS @ DILLIP DAS @ DILLIP KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SARANAKUL /120 /2015 ADDL. DIST. AND SESSION JUDGE, ODISHA ST/0000113/2023
38	D-BLAPL/4153/2024 BLAPL/1911/2024	JANIMAJHI@BODDANA PREMKUMAR VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BANDHUGOAN /133 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000005/2024
39	D-BLAPL/4216/2024 BLAPL/1912/2024	INDRA KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOUDH /52 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000038/2019
40	D-BLAPL/4345/2024 BLAPL/1913/2024	DHYANCHAND NAYAK VS STATE OF ODISHA	SUJATA JENA VS	BERHAMPUR SADAR /217 /2019 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000025/2019
41	D-BLAPL/5281/2024 BLAPL/1914/2024	KAMAL SING@KAMAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000033/2023
42	D-BLAPL/5384/2024 BLAPL/1915/2024	SUDAM MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /95 /2023 J.M.F.C.,TANGI(Khordha) GR/0000277/2023
43	D-BLAPL/5591/2024 BLAPL/1916/2024	FINA DAS@JULU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SOSO /40 /2019 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000197/2022
44	D-BLAPL/6193/2024 BLAPL/1917/2024	GOPAL KANTA@TIKI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /207 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000735/2023
45	D-BLAPL/6230/2024 BLAPL/1918/2024	SANTOSH BISWAL@JITU VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	BRAJARAJNAGAR /30 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000085/2024

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46	D-BLAPL/6557/2024 BLAPL/1919/2024	BIJAY GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	K.NUAGAON /119 /2023 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000207/2023
47	D-BLAPL/6286/2024 BLAPL/1920/2024	BISMITA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANGALA BAG /50 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000119/2024
48	D-BLAPL/6567/2024 BLAPL/1921/2024	DILLIP SWAIN VS STATE OF ODISHA	LOPAMUDRA PRADHAN VS	DHANUPALI /227 /2023 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000118/2023
49	D-BLAPL/6327/2024 BLAPL/1922/2024	MD SHAJID@SAJID VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000016/2023
50	D-BLAPL/6585/2024 BLAPL/1923/2024	ANIL KUMAR BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /448 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000070/2023
51	D-BLAPL/6362/2024 BLAPL/1924/2024	ANIL KUMAR NAIK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	CHANDIPOSH PS /43 /2023 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sunda GR/0000464/2023
52	D-BLAPL/6590/2024 BLAPL/1925/2024	BAIDHAR MALLIK VS STATE OF ODISHA	PRATIK NAYAK VS	BARI /135 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000013/2024
53	D-BLAPL/6592/2024 BLAPL/1926/2024	RAJ DEEPAK PRASAD @ KALUA VS STATE OF ODISHA	T. GOPINATH MURTY VS	POTTANGI /136 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000884/2023
54	D-BLAPL/6597/2024 BLAPL/1927/2024	NARESH CHANDRA BARIK VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ /0 ADDL.SESSIONS JUDGE CUM SPL JUDC TR/0000035/2023
55	D-BLAPL/6599/2024 BLAPL/1928/2024	HIRALAL KHASHWAHA VS STATE OF ODISHA	BABITA SAHU VS	DAMANJODI /75 /2022 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000081/2022
56	D-BLAPL/6600/2024 BLAPL/1929/2024	TUNGI @ DIBAS NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /259 /2023 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000320/2023
57	D-BLAPL/6604/2024	PRAVAKAR PRADHAN	S.S.RAY (2)	DIGAPAHANDI /273 /2023

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	BLAPL/1930/2024	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000055/2023
58	D-BLAPL/6608/2024 BLAPL/1931/2024	BIJAY PRAKASH MINZ @ BIJU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	RAJGANGPUR /493 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000849/2023
59	D-BLAPL/6614/2024 BLAPL/1932/2024	BABUNA @ DEBASHIS SUBUDHI @ DEBASISH SUBUDHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /49 /2024 J.M.F.C,TANGI(Khordha) GR/0000132/2024
60	D-BLAPL/5262/2024 BLAPL/1933/2024	PRASANT MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0000149/2024
61	D-CMAPL/6117/2024 CMAPL/48/2024	KANHU CHARAN DAS VS STATE CHIEF INFORMATION COMMISSIONER, BBSR	ADV. VS	// (//
62	D-CMP/8552/2024 CMP/183/2024	BHARAT MOHARANA VS KILLARI RAJESH	SOUBHAGYA KUMAR DASH VS	// CIVIL JUDGE (SD),PARALAKHEMUNDI CS/0000037/2019
63	D-CMP/7646/2024 CMP/184/2024	SKD INFRASTRUCTURE PVT. LTD., BBSR VS BIJAYA RAM SENAPATI	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0001191/2019
64	D-CMP/3884/2024 CMP/185/2024	GAUTAM MEHER VS MADHABA MEHER	SANJIV JOSHI VS	// SR. CIVIL JUDGE (WOMEN'S COURT) BI CS/0000054/2015
65	D-CMP/8619/2024 CMP/186/2024	PRATAP CHANDRA DAS VS GOPAL DAS	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha IA/0000261/2023
66	D-CMP/6194/2024 CMP/187/2024	REKHA MAJHI VS GOPALA CHANDRA PATRA	JAGABANDHU SAHU VS	// CIVIL JUDGE (SD),PATNAGARH(Balangi CS/0000092/2006
67	D-CMP/8882/2024 CMP/188/2024	ICHHA BIHARI DEB VS NAMITA NANDA @ PRUSTY	AJIT CH MOHAPATRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) EC/0000002/2021
68	D-CMP/8616/2024 CMP/189/2024	PRAMOD KUMAR SAHU VS	UPENDRA KUMAR SAMAL VS	// CIVIL JUDGE (JD), GUNUPUR(Rayagada

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69	D-CMP/9249/2024 CMP/190/2024	CHAKRAPANI SATAPATHY DEBENDRA MOHARANA VS SIBA PRASAD MOHARANA	NIRANJAN PRASAD PATRA VS	CMA/0000001/2017 // CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
70	D-CMP/8758/2024 CMP/191/2024	RAMADEVI BEHERA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP., BBSR	JYOTI RANJAN DEO VS	CMA/0000081/2023 // CIVIL JUDGE (SD),KUJANG(Jagatsinghap
71	D-CMP/6680/2024 CMP/192/2024	S.DEVIAMMA @ BEBY REDDY VS PALA BANAMALI PATRE	BAIBASWATA PANIGRAHI VS	CS/0000372/2016 // 3RD ADDL.SESSION JUDGE CUM SPL.J
72	D-CMP/9190/2024 CMP/193/2024	THE LEELA, CANTEEN NO-1, ROURKELA VS ARUN KUMAR SINGH	MANAS RANJAN DHAL VS	Fao/0000004/2023 // CIVIL JUDGE (SD),ROURKELA(Sundarga
73	D-CONTC/8192/2024 CONTC/1455/2024	PRAMOD KUMAR SAHOO VS BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES, ORISSA	ADV. VS	// // //
74	D-CONTC/8206/2024 CONTC/1456/2024	PRASANNA KUMAR MALL VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PR AND DW DEPT.	ADV. VS	// // //
75	D-CONTC/8200/2024 CONTC/1457/2024	BISHNU CHARAN PRADHAN VS SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PR AND DW DEPT.	ADV. VS	// // //
76	D-CONTC/5912/2024 CONTC/1458/2024	DEBENDRA KUMAR SAMAL VS ASWATHY S., I.A.S.	ADV. VS	// // //
77	D-CONTC/6838/2024 CONTC/1459/2024	RAJINDRA DAL @ RAJIN DAL VS ALOK KAR, DIRECTOR (R AND R), ADDL. SECY., WATER RESOURCES DEPTT., ODISHA	ADV. VS	// // //
78	D-CONTC/6833/2024 CONTC/1460/2024	JAYASINGH MAJHI VS ALOK KAR, DIRECTOR (R AND R), ADDL. SECY. ,WATER RESOURCES DEPTT.,ODISHA	M/S. BIJAYA KUMAR BEHERA 1 VS	// // //
79	D-CONTC/6831/2024 CONTC/1461/2024	NARAYAN HANS VS ALOK KUMAR KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT,WATER RESOURCES	ADV VS	// // //

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80	D-CONTC/6131/2024 CONTC/1462/2024	LAXMIDHAR PANDA VS DR. DAYANIDHI BAG, PROJECT DIRECTOR WATERSHED CUM DY., DIRECTOR, SOIL CONSERVATION, RAYAGADA	ADV VS	// 0
81	D-CONTC/6826/2024 CONTC/1463/2024	DINA MAJHI VS ALOK KUMAR KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT,WATER RESOURCES	BIJAYA KUMAR BEHERA 1 VS	// 0
82	D-CONTC/6824/2024 CONTC/1464/2024	RAM PRASAD SAHU VS ALOK KAR, DIRECTOR(R AND R) AND EX-OFFICIO ADDL SECY TO GOVT,WATER RESOURCES	BIJAYA KUMAR BEHERA 1 VS	// 0
83	D-CONTC/8981/2024 CONTC/1465/2024	K. ERUNI REDI VS RASHMIKANTA NAYAK, BRANCH MANAGER, PUNJAB NATIONAL BANK, PURI	ADV. VS	// 0
84	D-CONTC/6575/2024 CONTC/1466/2024	BHAKTA CHARAN MISHRA VS MS. ASWATHY S,COMMISSIONER CUM SECRETARY, S AND M.E DEPTT.	ADV VS	// 0
85	D-CONTC/9604/2024 CONTC/1467/2024	ASWINI GOUDA VS KALAIVANAN R, I.F.S.	ADV VS	// 0
86	D-CONTC/5740/2024 CONTC/1468/2024	JITENDRA BISWAL VS SANJAY KUMAR SINGH,COMMISSIONER CUM SECY., RURAL DEVELOPMENT,STATE SECRETARIAT,BBSR	ADV. VS	// 0
87	D-CONTC/6281/2024 CONTC/1469/2024	RASHMI RANJAN NAYAK VS ARABINDA KUMAR PADHEE, I.A.S.	PRADEEP KUMAR DAS 1 VS	// 0
88	D-CONTC/7676/2024 CONTC/1470/2024	BABAJI NAYAK VS TRUPTIMAYEE MOHANTY, OAS	SANDIPANI NAYAK VS	// 0
89	D-CONTC/9225/2024 CONTC/1471/2024	SUKADEV PATTANAIAK VS PRITIPURNA MISHRA, TAHASILDAR, JATANI	ADV. VS	// 0
90	D-CONTC/5906/2024 CONTC/1472/2024	KUMUDINI PANDA VS AJAYA KUMAR LUHA,B.E.O.,HARBHANGA	ADV. VS	// 0
91	D-CONTC/7238/2024	SK. AJAM ALI	ADV.	//

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	CONTC/1473/2024	VS	VS	0
		POONAM MOHAPATRA, TAHASILDAR, PIPILI, PURI		//
92	D-CONTC/1736/2024	PRASAN KUMAR BEHERA	KSHIROD KUMAR ROUT	//
	CONTC/1474/2024	VS	VS	0
		SUDHANSU SEKHAR SAO, TAHASILDAR, DHENKANAL		//
93	D-CONTC/9787/2024	PARIKSHIT BARIK	ADV.	//
	CONTC/1475/2024	VS	VS	0
		PRASANNA KUMAR SAHOO, ENGINEER IN CHIEF, RURAL WORKS DIVISION, BBSR		//
94	D-CONTC/8240/2024	JIBARDHAN PADHAN	ADV.	//
	CONTC/1476/2024	VS	VS	0
		CHITTARANJAN SAHU, DEPUTY DIRECTOR MINES, BOLANGIR		//
95	D-CONTC/7820/2024	RAMSHANKAR KHAMARI	ADV.	//
	CONTC/1477/2024	VS	VS	0
		CHITTARAJAN SAHU, DEPUTY DIRECTOR MINES, BOLANGIR CIRCLE		//
96	D-CONTC/5936/2024	S. ESWAR RAO	ADV.	//
	CONTC/1478/2024	VS	VS	0
		ASWATHY .S., I.A.S.		//
97	D-CONTC/5628/2024	SIBA CHARAN SAHOO	BIBEKANANDA BHUYAN	//
	CONTC/1479/2024	VS	VS	0
		SAMARTH VERMA, I.A.S.		//
98	D-CONTC/9355/2024	NANI GOPAL PRADHAN	ADV.	//
	CONTC/1480/2024	VS	VS	0
		SUSHANTA KUMAR DASH, DIRCTOR OF SECONDARY EDUCATION, ODISHA, BBSR.		//
99	D-CONTC/5928/2024	PADALA VENU	ADV.	//
	CONTC/1481/2024	VS	VS	0
		ASWATHY. S., I.A.S.		//
100	D-CONTC/9162/2024	ACHYUTANANDA SINGH	ADV.	//
	CONTC/1482/2024	VS	VS	0
		ROOPA ROSHAN SAHOO, I.A.S.		//
101	D-CONTC/7655/2024	NIRANJAN PRASAD PANDA	ADV.	//
	CONTC/1483/2024	VS	VS	0
		MADHUSMITA NANDA, TAHASILDAR, JATANI		//
102	D-CONTC/9587/2024	MAMATA BARIK	ADV	//
	CONTC/1484/2024	VS	VS	0

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103	D-CONTC/8055/2024 CONTC/1485/2024	RAMESH CHANDRA JENA, SOIL CONSERVATION OFFICER, CUTTACK PRADIPTA KUMAR MOHAPATRA VS BRUNDABAN SATAPATHY, I.A.S.	ADV. VS	// // ()
104	D-CONTC/8056/2024 CONTC/1486/2024	BIRANCHI PRASAD SAHOO VS BRUNDABAN SATAPATHY, I.A.S.	ADV. VS	// // ()
105	D-CONTC/7660/2024 CONTC/1487/2024	JYOSHNARANI MISHRA VS MADHUSMITA NANDA, TAHASILDAR, JATANI	ADV VS	// // ()
106	D-CONTC/2423/2024 CONTC/1488/2024	SANGHAMITRA PATTNAIK VS ASWATHY S., I.A.S.	ADV. VS	// // ()
107	D-CONTC/4733/2024 CONTC/1489/2024	BIJAYA KUMAR RANA VS ASWATHY S., I.A.S.	ADV. VS	// // ()
108	D-CONTC/2419/2024 CONTC/1490/2024	NANDAN MOHANTY VS ASWATHY S., I.A.S.	ADV. VS	// // ()
109	D-CONTC/8425/2024 CONTC/1491/2024	SATYABRATA SWAIN VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// // ()
110	D-CRLA/5618/2024 CRLA/178/2024	RAJ @ RAJ KUMAR BANGULA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /222 /2016 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000069/2016
111	D-CRLA/3507/2024 CRLA/179/2024	DILLIP KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /908 /2022 A.D.J.,ASKA(Ganjam) ST/0000015/2023
112	D-CRLA/4384/2024 CRLA/180/2024	BIKRAM GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KASHIPUR /72 /2023 A.D.J.,RAYGADA(Rayagada) TR/0000027/2023
113	D-CRLMA/7002/2024 CRLMA/40/2024	SHRIKANT MOHTA VS REPUBLIC OF INDIA (CBI)	SOUMYA RANJAN MOHANTY VS	/ /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000004/2017

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114	D-CRLMC/5345/2024 CRLMC/675/2024	DURMAN GAHIR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /9 /2013 A.D.J.,NAWAPARA(Nuapada) Sa/0000004/2014
115	D-CRLMC/5586/2024 CRLMC/676/2024	BARUNA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /768 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000209/2023
116	D-CRLMC/5420/2024 CRLMC/677/2024	BAPI KUMAR BINDHANI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	AIRPORT /44 /2020 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000131/2020
117	D-CRLMC/5553/2024 CRLMC/678/2024	LALIT MOHAN MANGARAJ @ LALIT MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /24 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000079/2023
118	D-CRLMC/5590/2024 CRLMC/679/2024	ROHIT RAY VS STATE OF ODISHA	SATYABRATA DASH VS	BADACHANA /190 /2015 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000158/2016
119	D-CRLMC/5600/2024 CRLMC/680/2024	PRAVAKAR DIKHIT VS STATE OF ODISHA	M/S. PRAVASH CH. JENA VS	SAHID NAGAR P.S. /100 /2004 S.D.J.M.,BHUBANESWAR(Khordha) GR/0001477/2004
120	D-CRLMC/5602/2024 CRLMC/681/2024	PRAMOD KUMAR PALEI@POLEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIMAPADA /309 /2023 J.M.F.C.,NIMAPARA(Puri) GR/0000880/2023
121	D-CRLMC/5622/2024 CRLMC/682/2024	SURESWARI BHUE VS STATE OF ODISHA	TARACHAND BAG VS	AINTHAPALI /140 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001016/2020
122	D-CRLMC/5628/2024 CRLMC/683/2024	DEBI PRASAD DAS VS STATE OF ODISHA	DEBA KUMAR RATH VS	MAHILA P.S.(BBSR) /85 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0003570/2019
123	D-CRLMC/5666/2024 CRLMC/684/2024	TULARAM BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /44 /2010 J.M.F.C.,KANTABANJI(Balangir) GR/0000284/2010
124	D-CRLMC/6675/2024 CRLMC/685/2024	DILLIP KUMAR GUPTA @ DILLIP GUPTA VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 J.M.F.C.(III),CUTTACK(Cuttack) ICC/0000246/2019
125	D-CRLMC/6678/2024	DILLIP KUMAR GUPTA @ DILLIP GUPTA	ABHAS MOHANTY	/ /0

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	CRLMC/686/2024	VS STATE OF ODISHA	VS	J.M.F.C.(III),CUTTACK(Cuttack)
126	D-CRLMC/6171/2024 CRLMC/687/2024	ASHOK JUANGA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	ICC/0000247/2019 PANDAPADA /78 /2016 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Keonjhar)
127	D-CRLMC/5141/2024 CRLMC/688/2024	NETRAM LODHI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	GR/0001680/2016 / /0 DIST.& SESSIONS JUDGE,NAWAPARA(Nawapara)
128	D-CRLMC/5447/2024 CRLMC/689/2024	SANTILATA SAHOO VS STATE OF ODISHA	CHHABI BEHERA VS	CRREV/0000003/2023 MAHILA P.S. BUXIBAZAR /19 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack)
129	D-CRLMC/6131/2024 CRLMC/690/2024	SATYANANDA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	GR/0000223/2022 BANARAPAL /37 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL(Banarapal)
130	D-CRLMC/5729/2024 CRLMC/691/2024	ROHIT KUMAR BEHERA VS STATE OF ODISHA	PRIYADARSHI BARAL VS	GR/0000079/2023 LAXMISAGAR P.S. /120 /2018 ASST.SSESSIONS JUDGE,STC,BHUBANESHWAR(Bhubaneswar)
131	D-CRLMC/6136/2024 CRLMC/692/2024	SATYANANDA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	CT/0000029/2024 BANARAPAL /40 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARAPAL(Banarapal)
132	D-CRLMC/6294/2024 CRLMC/693/2024	PABITRA NAYAK @ DAKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0000082/2023 RANPUR /275 /2020 A.D.J.,NAYAGARH(Nayagarh)
133	D-CRLMC/6775/2024 CRLMC/694/2024	KALPANA DISRI VS STATE OF ODISHA	AMIT KUMAR NATH VS	ST/0000009/2023 BAUNISUNI /71 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Boudh)
134	D-CRLMC/5436/2024 CRLMC/695/2024	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	CT/0000174/2023 PURI TOWN /199 /2023 S.D.J.M.,PURI(Puri)
135	D-CRLMC/6212/2024 CRLMC/696/2024	PRAFULLA KUMAR LENKA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	GR/0000413/2023 / /0 J.M.F.C.,CHANDIKHOLE(Jajapur)
136	D-CRLMC/6380/2024 CRLMC/697/2024	MURALIDHAR SINGH VS STATE OF ODISHA	BIDYADHAR MANSING VS	ICC/0000324/2019 CHANDRASEKHARPUR /44 /1996 S.D.J.M.,BHUBANESHWAR(Khordha)

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137	D-CRLMC/5501/2024 CRLMC/698/2024	STATE OF ODISHA RAMESH CHANDRA MALIK VS	MANOJ KUMAR MALLICK VS	GR/0000872/1996 AUL /127 /2017 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
138	D-CRLMC/6666/2024 CRLMC/699/2024	STATE OF ORISSA KAJA RAMA RAO VS	DEVASHIS PANDA VS	Spl/0000266/2017 KASINAGAR /11 /2022 J.M.F.C.,KASHINAGAR,(Gajapati)
139	D-CRLMC/5138/2024 CRLMC/700/2024	STATE OF ODISHA PINTU BEHERA VS	BHARAT JALLI VS	ICC/0000001/2023 CUTTACK SADAR /176 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
140	D-CRLMP/6467/2024 CRLMP/327/2024	STATE OF ODISHA BANITA MALIK VS	SURESH CHANDRA PRADHAN VS	GR/0000355/2023 / /0 (
141	D-CRLMP/6217/2024 CRLMP/328/2024	STATE OF ODISHA MANOJ KUMAR MAHAKUD VS	BITAS KUMAR SWAIN VS	// MAHILA P.S.(BBSR) /12 /2020 (
142	D-CRLMP/6612/2024 CRLMP/329/2024	STATE OF ODISHA SANATAN BEHERA VS	MANAS KUMAR CHAND VS	// DERABIS /134 /2023 (
143	D-CRLMP/5375/2024 CRLMP/330/2024	STATE OF ODISHA BHAGABAN BEHERA VS	SUSANTA KUMAR NAYAK VS	// / /0 (
144	D-CRLMP/3707/2024 CRLMP/331/2024	STATE OF ODISHA SHIV KUMAR KYAL VS	PRATIK DASH VS	// PURIGHAT /222 /2022 J.M.F.C,CUTTACK(Cuttack)
145	D-CRLREV/6756/2024 CRLREV/100/2024	STATE OF ODISHA PRASHANTA KUMAR DASH VS	RAJJEET ROY VS	GR/0001169/2022 / /0 DISTRICT & SESSIONS JUDGE,BERHAM
146	D-CRLREV/5570/2024 CRLREV/94/2024	SUBHASINI SAHU BIJAYA KUMAR NAYAK VS	LAXMI NARAYAN PATEL VS	CRA/0000001/2024 RAIKIA /6 /2019 ADDL. SESSION JUDGE,BALLIGUDA(K
147	D-CRLREV/5979/2024 CRLREV/95/2024	STATE OF ODISHA AMIT KUMAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	CRA/0000001/2022 / /0 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000045/2007

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148	D-CRLREV/5987/2024 CRLREV/96/2024	KRUSHNA LAKRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /346 /2017 A.D.J.,SUNDARGARH(Sundargarh) CRA/000018/2023
149	D-CRLREV/5337/2024 CRLREV/97/2024	BARSA DEBATA VS AMIYA PRASAD DAS	AKSHYANGSHU SEKHAR NANDY VS	//0 JUDGE, FAMILY COURT, DHENKANAL Crp/0000115/2022
150	D-CRLREV/6090/2024 CRLREV/98/2024	SIDHARTH MOHAPATRA @ SIDHARTH KUMAR MOHAPATRA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	RAGHUNATHPALI /322 /2023 A.D.J.,SUNDARGARH(Sundargarh) CRA/000003/2024
151	D-CRLREV/6759/2024 CRLREV/99/2024	PRASHANTA KUMAR DASH VS SUBHASINI SAHU	RAJJEET ROY VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/000002/2024
152	D-FAO/8515/2024 FAO/65/2024	STATE OF ODISHA VS BASANTA KUMAR BISWAL	TARUN PATNAIK,A.S.C VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000292/2018
153	D-JCRLA/6823/2024 JCRLA/30/2024	BAITALU SANANGI VS STATE OF ODISHA	ADV. VS	KANJIPANI /5 /2020 ADDL.DIST.JUDGE,KEONJHAR(Kendujh ST/0000023/2020
154	D-JCRLA/6824/2024 JCRLA/31/2024	MURALI JUANGA VS STATE OF ODISHA	ADV. VS	KANJIPANI /132 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000416/2022
155	D-JCRLA/6828/2024 JCRLA/32/2024	DUNAMI@ DUNA KONDAKEL@TANDAKEL VS STATE OF ODISHA	ADV. VS	DAITARI /13 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000030/2022
156	D-MACA/7266/2024 MACA/127/2024	SUDHAKAR JENA VS CHARANA SWAIN	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000039/2022
157	D-MACA/6883/2024 MACA/128/2024	SURYAMANI PRUSTY VS JAYASANKAR DEHURI	JEEVANJYOTI MOHANTY VS	// III MACT,PURI(Puri) MACT/0000186/2006
158	D-RPFAM/9609/2024 RPFAM/51/2024	JAPA KRUSHNA SAHOO VS SAROJINI SWAIN @ SAHOO	RASHMI RANJAN SINHA VS	// JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000029/2020
159	D-RPFAM/9611/2024	JAPA KRUSHNA SAHOO	RASHMI RANJAN SINHA	//

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	RPFAM/52/2024	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
160	D-RPFAM/9625/2024	SAROJINI SWAIN @ SAHOO		CRLMP/0000142/2021
	RPFAM/53/2024	JAPA KRUSHNA SAHOO	RASHMI RANJAN SINHA	//
		VS	VS	JUDGE, FAMILY COURT, NAYAGARH(N
161	D-RPFAM/8889/2024	SAROJINI SWAIN@SAHOO		CRLMP/0000194/2022
	RPFAM/54/2024	AJAY @ AJAYA KUMAR SAHU	UNMESH CHANDRA JENA	//
		VS	VS	JUDGE, FAMILY COURT, DEOGARH(De
162	D-RSA/9446/2024	RASMITA SAHU		Crp/0000019/2023
	RSA/52/2024	MADAN MOHAN PRADHAN	D.P. MOHANTY	//
		VS	VS	3RD ADJ BHUBANESWAR(Khordha)
163	D-RSA/9711/2024	RAMESH CHANDRA SWAIN		RFA/0000042/2017
	RSA/53/2024	RAM CHANDRA BINDHANI	APARES BHOI	//
		VS	VS	A.D.J.,BALASORE(Baleshwar)
164	D-TRP(C)/7688/2024	HAREKRUSHNA BINDHANI		RFA/0000025/2014
	TRP(C)/58/2024	MANORAMA BADU	GOPAL CHANDRA PANIGRAHI	//
		VS	VS	CIVIL JUDGE (SD),PATNAGARH(Balangi
165	D-WA/6442/2024	BIBHUTI BHUSAN BADU		CS/0000116/2011
	WA/287/2024	SURENDRA KUMAR DASH	PAMI RATH, S.A.	//
		VS	VS	()
166	D-WA/9748/2024	STATE OF ODISHA		//
	WA/288/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	//
		VS	VS	()
167	D-WA/7349/2024	LAXMAN BARIHA		//
	WA/289/2024	STATE OF ODISHA	SANGRAM KESARI JENA,A.G.A	//
		VS	VS	()
168	D-WA/1582/2024	NIRUPAMA SAHA		//
	WA/290/2024	SRI JAGANNATH MAHAPRABHU BIJE NIJGAON, JAJPUR	BHAGABAN MOHANTY	//
		VS	VS	()
169	D-WA/8604/2024	STATE OF ODISHA		//
	WA/291/2024	HARMOHAN SAMANTARAY	SAIBRATA RATH	//
		VS	VS	()
170	D-WA/1699/2024	STATE OF ODISHA		//
	WA/292/2024	BAISHNAB CHARAN PRUSTY	ABHIRAM SWAIN	//
		VS	VS	()

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171	D-WA/7110/2024 WA/293/2024	STATE OF ODISHA PRIYA RANJAN JENA VS	HRUDANANDA MOHAPATRA VS	// // 0
172	D-WA/5375/2024 WA/294/2024	STATE OF ODISHA BULU PANIGRAHI VS	DURGESH NARAYAN RATH VS	// // 0
173	D-WA/4459/2024 WA/295/2024	STATE OF ODISHA SAROJINI MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // 0
174	D-WA/9745/2024 WA/296/2024	ODISHA STATE HOUSING BOARD, BBSR BAMAN CHARAN MOHANTY VS	SUDHANSHU SEKHAR PRATAP VS	// // 0
175	D-WA/9740/2024 WA/297/2024	COMMNR. CUM SECY., DEPT.SCHOOL AND MASS EDUCATION, GOVT. OF ODISHA STATE OF ODISHA VS	SANGRAM KESHARI JENA,A.G.A VS	// // 0
176	D-WA/9744/2024 WA/298/2024	DURGA CHARAN MISHRA STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
177	D-WA/9746/2024 WA/299/2024	GOPINATH SWAIN STATE OF ODISHA VS	ABHAYA KUMAR SHARMA, A.G.A. VS	// // 0
178	D-WA/9584/2024 WA/300/2024	SANTOSH PANDE STATE OF ODISHA VS	SANGRAM JENA, A.G.A. VS	// // 0
179	D-WP(C)/9273/2024 WP(C)/5255/2024	DHRUTIMAYA BEHERA RABINDRA NAYAK VS	AUROBINDA SAHOO VS	// // 0
180	D-WP(C)/9634/2024 WP(C)/5256/2024	STATE OF ODISHA NARMADA NAIK VS	RAJENDRA KUMAR PRADHAN VS	// // 0
181	D-WP(C)/2256/2024 WP(C)/5257/2024	STATE OF ODISHA BRAJA KISHORE SAHOO VS	SHASHI BHUSAN JENA VS	// // 0
		CHIEF COMMNR. GST, CX AND CUSTOMS, BBSR		//

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182	D-WP(C)/8446/2024 WP(C)/5258/2024	BAIJAYANTI NAYAK VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
183	D-WP(C)/8995/2024 WP(C)/5259/2024	GITANJALI MOHANTY VS TAHASILDSAR, CHANDBALI	SUKANTA KUMAR NAYAK VS	// 0 //
184	D-WP(C)/9279/2024 WP(C)/5260/2024	CHITTARANJAN JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
185	D-WP(C)/8329/2024 WP(C)/5261/2024	CHAITAN PADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
186	D-WP(C)/6856/2024 WP(C)/5262/2024	DEBADUTTA SAMAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
187	D-WP(C)/9376/2024 WP(C)/5263/2024	NITYAGOPAL RANA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
188	D-WP(C)/9449/2024 WP(C)/5264/2024	CHAMPAMANI HANSDA @ CHAMPAMANI HANSDAH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
189	D-WP(C)/9585/2024 WP(C)/5265/2024	PRABHASINI PASAYAT VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
190	D-WP(C)/8320/2024 WP(C)/5266/2024	SARAT CHANDRA PANI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
191	D-WP(C)/9877/2024 WP(C)/5267/2024	DR.MADHUBRATA SATPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/9034/2024 WP(C)/5268/2024	SUKANTI BEHERA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
193	D-WP(C)/9450/2024	SIDDHARTH BARAL	SURYAKANTA DWIBEDI	//

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	WP(C)/5269/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/9635/2024 WP(C)/5270/2024	DHARANIDHAR SENAPATI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/9265/2024 WP(C)/5271/2024	JAGADISH KUMAR SAHU VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
196	D-WP(C)/9268/2024 WP(C)/5272/2024	KALPANA NATH VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
197	D-WP(C)/4769/2024 WP(C)/5273/2024	DICKTETOR NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
198	D-WP(C)/4768/2024 WP(C)/5274/2024	JAMINI PATEL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
199	D-WP(C)/9202/2024 WP(C)/5275/2024	GYANA RANJAN NAYAK VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
200	D-WP(C)/6462/2024 WP(C)/5276/2024	PRIYARANJAN MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
201	D-WP(C)/9204/2024 WP(C)/5277/2024	M/S SCIENCE EDUCATION FOUNDATION, KHURDA VS COMMNR. OF INCOME TAX, EXEMPTION, HYDERABAD	ADITYA NARAYAN RAY VS	// 0 //
202	D-WP(C)/4773/2024 WP(C)/5278/2024	PRAFULLA CHANDRA SATHUA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
203	D-WP(C)/9261/2024 WP(C)/5279/2024	SRIBATSA KUMAR MOHANTA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
204	D-WP(C)/7770/2024 WP(C)/5280/2024	BALAKRUSHNA PARIDA VS	BRUNDABAN ROUT VS	// 0

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205	D-WP(C)/9836/2024 WP(C)/5281/2024	FOOD CORPORATION OF INDIA, NEW DELHI RATNAKAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// // ()
206	D-WP(C)/9394/2024 WP(C)/5282/2024	SUVENDU JENA VS ADDL. SUB COLLECTOR CUM SETTLEMENT OFFICER, PURI	TRILOCHAN PANIGRAHI VS	// // ()
207	D-WP(C)/3850/2024 WP(C)/5283/2024	SURYANARAYAN MISHRA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// // ()
208	D-WP(C)/9722/2024 WP(C)/5284/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	RAJDEEP PRADHAN VS	// // ()
209	D-WP(C)/5919/2024 WP(C)/5285/2024	CHITARANJAN CHHUALSINGH VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// // ()
210	D-WP(C)/5659/2024 WP(C)/5286/2024	PURNA CHANDRA ROUT VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// // ()
211	D-WP(C)/5464/2024 WP(C)/5287/2024	HEMALATA PANDA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// // ()
212	D-WP(C)/9965/2024 WP(C)/5288/2024	BHUBAN CHANDAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// // ()
213	D-WP(C)/9864/2024 WP(C)/5289/2024	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()
214	D-WP(C)/9995/2024 WP(C)/5290/2024	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	// // ()
215	D-WP(C)/9895/2024 WP(C)/5291/2024	BISHNU BEHERA VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// // ()

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216	D-WP(C)/9971/2024 WP(C)/5292/2024	JOGENDRA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
217	D-WP(C)/9491/2024 WP(C)/5293/2024	KARUNAKAR BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
218	D-WP(C)/9974/2024 WP(C)/5294/2024	BIJAYA KUMAR MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
219	D-WP(C)/9854/2024 WP(C)/5295/2024	NILAKANTHA BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
220	D-WP(C)/9097/2024 WP(C)/5296/2024	CHITTARANJAN PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
221	D-WP(C)/9936/2024 WP(C)/5297/2024	CHAITANYA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
222	D-WP(C)/9598/2024 WP(C)/5298/2024	M/S. VISIONTEK CONSULTANCY SERVICES PVT. LTD., BBSR VS JOINT COMMISSIONER OF STATE TAX(APPEAL),CT AND GST TERRITORIAL RANGE,BHUBANESWAR	KAJAL SAHOO VS	// 0 //
223	D-WP(C)/6225/2024 WP(C)/5299/2024	SITIKANTHA MISHRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
224	D-WP(C)/9942/2024 WP(C)/5300/2024	PARBATI BAG VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
225	D-WP(C)/6223/2024 WP(C)/5301/2024	SUSIL KUMAR MISHRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
226	D-WP(C)/9949/2024 WP(C)/5302/2024	MANOJ KUMAR JAIN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
227	D-WP(C)/10010/2024	DIBAKAR SAHU	J.K.MISHRA	//

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	WP(C)/5303/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/1466/2024 WP(C)/5304/2024	JAYASHREE MOHAPATRA VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
229	D-WP(C)/9538/2024 WP(C)/5305/2024	SIBA PRASAD BAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
230	D-WP(C)/8546/2024 WP(C)/5306/2024	MANOJ KUMAR PANDA VS STATE OF ODISHA	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
231	D-WP(C)/9951/2024 WP(C)/5307/2024	MANU TANDI@ MANU HARIJAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
232	D-WP(C)/9772/2024 WP(C)/5308/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
233	D-WP(C)/9539/2024 WP(C)/5309/2024	RAMA CHANDRA GIRI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
234	D-WP(C)/9956/2024 WP(C)/5310/2024	CHERA BAG @ CHERA GOUD VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
235	D-WP(C)/9763/2024 WP(C)/5311/2024	PRASENJIT PARIJA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
236	D-WP(C)/7318/2024 WP(C)/5312/2024	NALINIPRAVA DEI VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
237	D-WP(C)/9554/2024 WP(C)/5313/2024	M/S TATA STEEL LTD., DHENKANAL VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	ADITYA MISHRA VS	// 0 //
238	D-WP(C)/9768/2024 WP(C)/5314/2024	PRAMILA SAHOO VS	SITANSU MOHAN SINGH VS	// 0

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239	D-WP(C)/9776/2024 WP(C)/5315/2024	STATE OF ODISHA KUNAL PATRA VS	SITANSU MOHAN SINGH VS	// // 0
240	D-WP(C)/9771/2024 WP(C)/5316/2024	STATE OF ODISHA BATAKRISHNA ROUT VS	SITANSU MOHAN SINGH VS	// // 0
241	D-WP(C)/6508/2024 WP(C)/5317/2024	STATE OF ODISHA DINAKRUSHNA BALIARSINGH VS	JAYDEEP PAL VS	// // 0
242	D-WP(C)/9303/2024 WP(C)/5318/2024	STATE OF ODISHA ANKITA ANJALI SETHY VS	RAMAKANTA SARANGI VS	// // 0
243	D-WP(C)/4426/2024 WP(C)/5319/2024	THE STATE OF ODISHA JAYANTI SAMAL VS	PANCHANAN PANIGRAHI VS	// // 0
244	D-WP(C)/10151/2024 WP(C)/5320/2024	THE PROJECT DIRECTOR, NHAI, DHENKANAL DR. RAJMOHAN ROUT VS	AVIJIT MISHRA VS	// // 0
245	D-WP(C)/9773/2024 WP(C)/5321/2024	STATE OF ODISHA SHAIKH KAMAL UDDIN VS	SITANSU MOHAN SINGH VS	// // 0
246	D-WP(C)/7245/2024 WP(C)/5322/2024	STATE OF ODISHA MAMATA NAYAK VS	SATRUGHNA DASH (A) VS	// // 0
247	D-WP(C)/8660/2024 WP(C)/5323/2024	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA,A.G.A VS	// // 0
248	D-WP(C)/7670/2024 WP(C)/5324/2024	SUBASH CHANDRA MOHARANA SUKANTI SAHU VS	SWETLANA DAS VS	// // 0
249	D-WP(C)/8874/2024 WP(C)/5325/2024	STATE OF ODISHA DURYODHAN BEHERA VS	MAHITOSH SINHA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/9845/2024 WP(C)/5326/2024	UMESH NAIK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
251	D-WP(C)/9490/2024 WP(C)/5327/2024	LAMBODAR KANHAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/7672/2024 WP(C)/5328/2024	GOURAHARI PRADHAN VS STATE OF ODISHA	SWETLANA DAS VS	// 0 //
253	D-WP(C)/9703/2024 WP(C)/5329/2024	M/S NANDA INFRA CONSTRUCTION PVT. LTD., ANGUL VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
254	D-WP(C)/8885/2024 WP(C)/5330/2024	REBATI PRADHAN VS SUB-COLLECTOR, SADAR, CUTTACK	AJIT CHANDRA MOHAPATRA VS	// 0 //
255	D-WP(C)/9827/2024 WP(C)/5331/2024	SRI.CH.SIVA KESAB BRAMHAM VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
256	D-WP(C)/5730/2024 WP(C)/5332/2024	JAGILI JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
257	D-WP(C)/5731/2024 WP(C)/5333/2024	KAILASH CHANDRA MAHARANA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
258	D-WP(C)/9852/2024 WP(C)/5334/2024	M/S. SRIKHETRA A.C BHATI VEDANTA SWAMI CHARITABLE TRUST, BBSR VS KRUSHNA CHANDRA SENAPATI	BANSHIDHAR BAUG VS	// 0 //
259	D-WP(C)/10088/2024 WP(C)/5335/2024	AVA NURSING SCHOOL, MAYURBHANJ VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
260	D-WP(C)/10087/2024 WP(C)/5336/2024	BISHNUPRIYA GNM NURSING SCHOOL, MAYURBHANJ VS UNION OF INDIA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
261	D-WP(C)/9693/2024	PRATICHI CHOUDHURY	LALITENDU MISHRA	//

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	WP(C)/5337/2024	VS CENTRAL BANK OF INDIA, CUTTACK	VS	0 //
262	D-WP(C)/10054/2024 WP(C)/5338/2024	MANJULATA MALLIK VS COLLECTOR AND DIST.MAGISTRATE, BALASORE	MALAYA KUMAR MISHRA VS	// 0 //
263	D-WP(C)/10192/2024 WP(C)/5339/2024	LACHAPAT RAY JAIN VS THE COMMNR CGST AND CX AND CUSTOMS, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
264	D-WP(C)/9824/2024 WP(C)/5340/2024	BHIKARI CHARAN SAMAL VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
265	D-WP(C)/10270/2024 WP(C)/5341/2024	MURALIDHAR SWAIN VS STATE OF ODISHA	RAJEET ROY VS	// 0 //
266	D-WP(C)/10254/2024 WP(C)/5342/2024	M/S. KOKILA INDUSTRIES VS UNION OF INDIA	KAUSHAL HUSSAIN VS	// 0 //
267	D-WP(C)/10125/2024 WP(C)/5343/2024	JAYANTI JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
268	D-WP(C)/9831/2024 WP(C)/5344/2024	BHARAT CHANDRA NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
269	D-WP(C)/10129/2024 WP(C)/5345/2024	JAYANTI JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
270	D-WP(C)/5732/2024 WP(C)/5346/2024	PARESH KUMAR DWIBEDI VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
271	D-WP(C)/8738/2024 WP(C)/5347/2024	JITENDRA KUMAR CHOUDHURY VS PRINCIPAL ACCOUNTANT GENERAL (A AND E), ODISHA	HARA PRASAD RATH VS	// 0 //
272	D-WP(C)/5727/2024 WP(C)/5348/2024	RAMESH CHANDRA ROUT VS	SURENDRA KUMAR SAHOO VS	// 0

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273	D-WP(C)/10028/2024 WP(C)/5349/2024	STATE OF ODISHA RAJESH KUMAR PRADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
274	D-WP(C)/6166/2024 WP(C)/5350/2024	STATE OF ODISHA UNION OF INDIA VS	BISWAJIT MAHARANA VS	// // ()
275	D-WP(C)/9943/2024 WP(C)/5351/2024	BHAGIRATHI SANDHIBIGRAHA ASHOK KUMAR KHUNTIA VS	RABI NARAYAN BEHERA VS	// // ()
276	D-WP(C)/9522/2024 WP(C)/5352/2024	COMMNR. B.M.C., BBSR PARMESWARI BAI MEMORIAL TRUST, SAMBALPUR VS	PANKAJ KHANDELWAL VS	// // ()
277	D-WP(C)/741/2024 WP(C)/5353/2024	COMMISSIONER OF INCOME TAX (EXEMPTIONS), HYDERABAD BIKASH RANJAN SAMAL VS	RANJAN KUMAR NAYAK VS	// // ()
278	D-WP(C)/2346/2024 WP(C)/5354/2024	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	ARJUNA CHARANA BEHERA VS	// // ()
279	D-WP(C)/10291/2024 WP(C)/5355/2024	STATE OF ODISHA RAMA CHANDRA BAIRIGANJAN VS	SUKANTA KUMAR DALAI VS	// // ()
280	D-WP(C)/9828/2024 WP(C)/5356/2024	STATE OF ODISHA PRAMILA MISHRA VS	BIPLABA P.B. BAHALI VS	// // ()
281	D-WP(C)/8598/2024 WP(C)/5357/2024	STATE OF ODISHA DHARMAPURI LAXMINARAYAN SWAMI ALWAR, BERHAMPUR VS	NEELAKANTHA PANDA VS	// // ()
282	D-WP(C)/9991/2024 WP(C)/5358/2024	STATE OF ODISHA ARABINDA BARIK VS	SAILABALA JENA VS	// // ()
283	D-WP(C)/10032/2024 WP(C)/5359/2024	THE CHAIRMAN DISTRICT SENTRAL CO-OPEARTIVE BANK LTD.,SONEPUR ANADI CHARAN DALAI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/10023/2024 WP(C)/5360/2024	KISHOR CHANDRA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
285	D-WP(C)/9102/2024 WP(C)/5361/2024	BARENDRA PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
286	D-WP(C)/9239/2024 WP(C)/5362/2024	RANJIT KUMAR DASH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
287	D-WP(C)/10039/2024 WP(C)/5363/2024	CHAITANYA BARIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
288	D-WP(C)/10045/2024 WP(C)/5364/2024	AMARESH DAS VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
289	D-WP(C)/9156/2024 WP(C)/5365/2024	AMULYA KUMAR DASH VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
290	D-WP(C)/4746/2024 WP(C)/5366/2024	SAKHI BAISAKHYA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
291	D-WP(C)/10016/2024 WP(C)/5367/2024	DIGAMBARA PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
292	D-WP(C)/6881/2024 WP(C)/5368/2024	IFTEKHAR AHMAD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
293	D-WP(C)/9834/2024 WP(C)/5369/2024	MANORANJAN SAHU VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
294	D-WP(C)/9993/2024 WP(C)/5370/2024	SUBASIS ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
295	D-WP(C)/1314/2024	LUDU DEI	ALOK KUMAR MOHAPATRA	//

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	WP(C)/5371/2024	VS JAMUNA SAMAD	VS	0 //
296	D-WP(C)/9865/2024 WP(C)/5372/2024	JIBAN KUMAR DUTTA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
297	D-WP(C)/10219/2024 WP(C)/5373/2024	MANOJ KUMAR RATHOR VS STATE OF ODISHA	ASHOK KUMAR APAT VS	// 0 //
298	D-WP(C)/6602/2024 WP(C)/5374/2024	PUSPALATA SAHOO VS COLLECTOR, CUTTACK	DEEPAK KUMAR PANI VS	// 0 //
299	D-WP(C)/9338/2024 WP(C)/5375/2024	M/S. MISHRA AUTO, KENDRAPARA VS STATE TRANSPORT AUTHORITY ODISHA CUTTACK	JAYDEEP PAL VS	// 0 //
300	D-WP(C)/9600/2024 WP(C)/5376/2024	PRATIVA PANKAJINI NAG VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
301	D-WP(C)/10036/2024 WP(C)/5377/2024	ASHWINI KUMAR DEO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
302	D-WP(C)/9441/2024 WP(C)/5378/2024	TRAILOK PRADHAN VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
303	D-WP(C)/9847/2024 WP(C)/5379/2024	TUNA NAIK VS STATE OF ODISHA	AJIT KUMAR TRIPATHY VS	// 0 //
304	D-WP(C)/9448/2024 WP(C)/5380/2024	GOBINDA CHANDRA DAS VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
305	D-WP(C)/10021/2024 WP(C)/5381/2024	HEMANTA KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
306	D-WP(C)/9361/2024 WP(C)/5382/2024	SAMIR PATEL VS	ASHIS KUMAR MISHRA VS	// 0

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307	D-WP(C)/9251/2024 WP(C)/5383/2024	STATE OF ODISHA MAHESWAR MISHRA VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
308	D-WP(C)/9849/2024 WP(C)/5384/2024	STATE OF ODISHA RANJU NAIK VS	AJIT KUMAR TRIPATHY VS	// // 0
309	D-WP(C)/7276/2024 WP(C)/5385/2024	STATE OF ODISHA SARTHAK DAS VS	SOMADARSAN MOHANTY VS	// // 0
310	D-WP(C)/9440/2024 WP(C)/5386/2024	STATE OF ODISHA SAMARSEN PATTANAIAK VS	SUBASH CH PANI VS	// // 0
311	D-WP(C)/9844/2024 WP(C)/5387/2024	STATE OF ODISHA RAMESH NAIK VS	AJIT KUMAR TRIPATHY VS	// // 0
312	D-WP(C)/9106/2024 WP(C)/5388/2024	STATE OF ODISHA SABITRI SWAIN VS	RANJIT SAMAL VS	// // 0
313	D-WP(C)/9110/2024 WP(C)/5389/2024	STATE OF ODISHA KISHORE CHANDRA BEHERA VS	RANJIT SAMAL VS	// // 0
314	D-WP(C)/9252/2024 WP(C)/5390/2024	STATE OF ODISHA SAROJ KUMAR RATH VS	NRUSINGHA CHARAN MOHARANA VS	// // 0
315	D-WP(C)/6788/2024 WP(C)/5391/2024	STATE OF ODISHA DIBAKAR PRUSTI VS	DEEPAK KUMAR PANI VS	// // 0
316	D-WP(C)/5768/2024 WP(C)/5392/2024	STATE OF ODISHA PRAVAKAR BEHERA VS	SARAT CHANDRA MEKAP VS	// // 0
317	D-WPCRL/6825/2024 WPCRL/19/2024	STATE OF ODISHA RINA LENKA VS STATE OF ODISHA	PARSURAM PANDA VS	// // 0 NAIKANI-DIHI /26 /2024 0 //

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318	D-WPCRL/4865/2024 WPCRL/20/2024	ABHIMANYU MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /110 /2023 () //
319	D-WPCRL/4370/2024 WPCRL/21/2024	GOBINDA NARAYAN MALLIK VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
320	D-ABLAPL/4116/2024 ABLAPL/2433/2024	JATIA @ PARESH ROUT VS STATE OF ODISHA	DEBASIS PATNAIK VS	NIHALPRASAD /249 /2023 () //
321	D-ABLAPL/4895/2024 ABLAPL/2434/2024	GUNANIDHI KAND VS STATE OF ODISHA	AMITAV TRIPATHY VS	TUREIKELA /12 /2024 () //
322	D-ABLAPL/6307/2024 ABLAPL/2435/2024	GOPALA @ BHAGABAN BEHERA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	SAHADEV KHUNTA /40 /2023 () //
323	D-ABLAPL/6448/2024 ABLAPL/2436/2024	ARJUN GHADEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /55 /2024 () //
324	D-ABLAPL/6568/2024 ABLAPL/2437/2024	DULANA @ DULAN BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /20 /2024 () //
325	D-ABLAPL/6613/2024 ABLAPL/2438/2024	HULAS SAMANTARAY @ BULA SAMANTARAY @ MOCHIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /127 /2024 () //
326	D-ABLAPL/6701/2024 ABLAPL/2439/2024	MANMOHAN GOUDA VS STATE OF ODISHA	RABI NARAYAN SAHU VS	GOPALPUR /82 /2024 () //
327	D-ABLAPL/6633/2024 ABLAPL/2440/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /75 /2024 () //
328	D-ABLAPL/6685/2024 ABLAPL/2441/2024	GUFRAH KHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /97 /2024 () //
329	D-ABLAPL/6566/2024	SUSHIL BHOI	SATYA NARAYAN MISHRA 4	BANGOMUNDA /44 /2019

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	ABLAPL/2442/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4302/2024 ABLAPL/2443/2024	ABHINAB KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
331	D-ABLAPL/6628/2024 ABLAPL/2444/2024	SRIKANTA NAIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NAYAGARH /102 /2019 () //
332	D-ABLAPL/6742/2024 ABLAPL/2445/2024	VIMLESH KUMAR SINGH VS STATE OF ODISHA	AMITAV TRIPATHY VS	BARIPADA TOWN /136 /2024 () //
333	D-ABLAPL/6711/2024 ABLAPL/2446/2024	SITARA KHATUN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHAMPUA /5 /2024 () //
334	D-ABLAPL/6729/2024 ABLAPL/2447/2024	KOILI PUTEI VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	MANAMUNDA /100 /2023 () //
335	D-ABLAPL/6746/2024 ABLAPL/2448/2024	AKSHAYA KUMAR DAS VS STATE OF ODISHA	SOURAV DAS VS	BARANGA /99 /2024 () //
336	D-ABLAPL/6740/2024 ABLAPL/2449/2024	MOHAMMAD SHAFIK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /30 /2024 () //
337	D-ABLAPL/4977/2024 ABLAPL/2450/2024	JAYA NARAYAN MISHRA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KHETRARAJPUR /42 /2022 SPLJUDGE SAMBALPUR(Sambalpur) Spl/0000010/2022
338	D-ABLAPL/4279/2024 ABLAPL/2451/2024	DEEPANJALI DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S. BUXIBAZAR /2 /2024 () //
339	D-ABLAPL/5403/2024 ABLAPL/2452/2024	NIHAR RANJAN MALLICK VS STATE OF ODISHA	SATYAJIT CHATTERJEE VS	JAGATPUR /86 /2024 () //
340	D-ABLAPL/4292/2024 ABLAPL/2453/2024	BINOD JENA VS	BYOMAKESH TRIPATHY VS	BALIPATNA /480 /2023 ()

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341	D-ABLAPL/5980/2024 ABLAPL/2454/2024	STATE OF ODISHA MADAN MOHAN ROUTRAY @ BAPI VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// BHAWANIPATNA TOWN /170 /2016 ()
342	D-ABLAPL/4727/2024 ABLAPL/2455/2024	STATE OF ODISHA PRAHALAD DHAL VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	// //0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/000088/2024
343	D-ABLAPL/6001/2024 ABLAPL/2456/2024	KANU @ SUSANTA BHUYAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 ()
344	D-ABLAPL/4747/2024 ABLAPL/2457/2024	SABITRI MALIK @ SABI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /81 /2024 ()
345	D-ABLAPL/6333/2024 ABLAPL/2458/2024	BIRENDRA SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// BIJEPUR /172 /2023 ()
346	D-ABLAPL/4765/2024 ABLAPL/2459/2024	BALAKRUSHNA JENA @ KRUSHNA JENA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// BADAGADA /435 /2022 ()
347	D-ABLAPL/6419/2024 ABLAPL/2460/2024	SUMATI BEHERA VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	// BONTH /8 /2024 ()
348	D-ABLAPL/6463/2024 ABLAPL/2461/2024	BRAJA KISHORE MOHANTY VS STATE OF ODISHA	SURYAKANTA PALAI VS	// ERASAMA /81 /2024 ()
349	D-ABLAPL/6629/2024 ABLAPL/2462/2024	PULIN PRAKASH PUHAN @ PULIN PUHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	// JAJPUR TOWN /96 /2024 ()
350	D-ABLAPL/6665/2024 ABLAPL/2463/2024	SARAT NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// UMERKOTE /38 /2024 ()
351	D-ABLAPL/6691/2024 ABLAPL/2464/2024	NIRANJAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BALANGA /61 /2024 ()

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352	D-ABLAPL/6761/2024 ABLAPL/2465/2024	TAPAS MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /98 /2022 () //
353	D-ABLAPL/6690/2024 ABLAPL/2466/2024	LAXMAN PARIDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALANGA /60 /2024 () //
354	D-ABLAPL/6791/2024 ABLAPL/2467/2024	SK. AMJAD @ SK. HRAKA VS STATE OF ODISHA	DEVASHIS PANDA VS	CHARICHHAKA /19 /2024 () //
355	D-ABLAPL/6892/2024 ABLAPL/2468/2024	PRAVAT KUMAR PARIDA VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	JAJPUR ROAD /149 /2024 () //
356	D-ABLAPL/5259/2024 ABLAPL/2469/2024	BULU AMANTA VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /94 /2024 () //
357	D-ABLAPL/6695/2024 ABLAPL/2470/2024	ARCHANA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /53 /2024 () //
358	D-ABLAPL/6876/2024 ABLAPL/2471/2024	SASHIKANTA JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /60 /2024 () //
359	D-ABLAPL/4485/2024 ABLAPL/2472/2024	SHYAMA SUNDAR SAMAL VS STATE OF ODISHA	BISWA RANJAN NAYAK VS	// S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000250/2023
360	D-ABLAPL/5875/2024 ABLAPL/2473/2024	RAJENDRA MALLICK @ RAJENDRA KUMAR MALLICK VS STATE OF ODISHA	LALITENDU BHUYAN VS	NANDIPADA /94 /2024 () //
361	D-ABLAPL/6887/2024 ABLAPL/2474/2024	PINTU SETHI VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /405 /2021 () //
362	D-ABLAPL/6017/2024 ABLAPL/2475/2024	GANGADHAR MAHAKUD @ GENDUA VS STATE OF ODISHA	SATYA MARAYAN MISHRA (4) VS	BANSADA /142 /2023 () //
363	D-ABLAPL/6905/2024	MADHUSUDAN MOHANTY	TAPAN JYOTI PANI	BASTA /24 /2024

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	ABLAPL/2476/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/6455/2024 ABLAPL/2477/2024	MANOJ KUMAR @ MANOJ KUMAR SAHOO VS UNION OF INDIA (EAST COAST RAILWAY)	BIBHU PRASAD MOHANTY VS	//0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
365	D-ABLAPL/5148/2024 ABLAPL/2478/2024	BALARAM PARIDA VS STATE OF ODISHA	MANORANJAN MISHRA VS	2(C)CC/000012/2023 RAJNAGAR /58 /2024 () //
366	D-ABLAPL/6503/2024 ABLAPL/2479/2024	ARUP KUMAR RAY VS STATE OF ODISHA	PANKAJ KHANDELWAL VS	GOPALPUR /42 /2024 () //
367	D-ABLAPL/6365/2024 ABLAPL/2480/2024	PRAMALATA @ PREMALATA NAYAK VS STATE OF ODISHA	MAHES DAS VS	AUL /135 /2024 () //
368	D-ABLAPL/6502/2024 ABLAPL/2481/2024	SHREYASH KHANDELWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	GOPALPUR /42 /2024 () //
369	D-ABLAPL/6501/2024 ABLAPL/2482/2024	ASHOK KUMAR KHANDELWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	GOPALPUR /42 /2024 () //
370	D-ABLAPL/6799/2024 ABLAPL/2483/2024	SUDAM PANDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /229 /2023 () //
371	D-ABLAPL/6800/2024 ABLAPL/2484/2024	PRAVASH PALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	RAMACHANDI /18 /2024 () //
372	D-ABLAPL/6810/2024 ABLAPL/2485/2024	SRIKANTA CHAMPATI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BEGUNIA P.S. /59 /2024 () //
373	D-ABLAPL/6838/2024 ABLAPL/2486/2024	SUDHANSU SEKHAR BOSE VS STATE OF ODISHA	NALINI KANTA DASH VS	KENDRAPARA /25 /2024 () //
374	D-ABLAPL/6834/2024 ABLAPL/2487/2024	SUSANTA BAGH VS	ALOK KUMAR MOHAPATRA VS	KORAPUT TOWN /299 /2023 ()

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375	D-ABLAPL/6840/2024 ABLAPL/2488/2024	STATE OF ODISHA MAYADHAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// KOREI /80 /2024 () //
376	D-ABLAPL/6851/2024 ABLAPL/2489/2024	STATE OF ODISHA KABITA PRUSTY VS STATE OF ODISHA	ASIT KUMAR JENA VS	// BALICHANDRAPUR /106 /2024 () //
377	D-ABLAPL/6890/2024 ABLAPL/2490/2024	STATE OF ODISHA BABU ALLI SAHA @ BARA ALLI SAHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// Dhamara Police Station /17 /2024 () //
378	D-ABLAPL/6896/2024 ABLAPL/2491/2024	STATE OF ODISHA HAJARI SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// CAPITAL P.S. /105 /2024 () //